

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.212**

New IA-242/2023 IA-4749/2022 IA 5802/2022

In

IB-612(ND)/2022

**IN THE MATTER OF:**

State Bank Of India

**Vs.**

L.R Builders Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Adv. Ankur Mittal, Adv. Muskan Jain

For the Respondent

: Adv. Harshit Sethi, Adv. Yati Dixit

**ORDER**

**New IA-242/2023:-**

Issue notice to the Respondents.

The Applicant is directed to serve notice alongwith a copy of the IA on the Respondents and file proof of service and affidavit of service within one week.

The Respondents are directed to file reply affidavit within one week thereafter.

List on **08.02.2023**.

**IA-4749/2022 IA 5802/2022:-**

List on **08.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**